

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.623/2020, IA No.1028/2020, CA/18/2021 in CP No.208/241/HDB/2020
NAME OF THE COMPANY	Costa Projects Pvt Ltd
NAME OF THE PETITIONER(S)	Amaram Myadam Shashikala
NAME OF THE RESPONDENT(S)	Costa Projects Pvt Ltd
UNDER SECTION	241

ORDER

Present: Ld. Counsel Mr. Shiv Rohan Singh for the Petitioner.

Ld. Counsel Mr. Y. Suryanarayana for the Respondent.

Withdrawal memo has been filed. In view of this, Petition is dismissed as withdrawn with liberty to the Petitioner to approach this Tribunal after the conclusion of the proceedings in OS No.1125/2019 on the file of II Additional District Judge Court, Ranga Reddy. Accordingly, this Company Petition is dismissed as withdrawn.

Consequently, all the pending IAs have become infructuous and accordingly, disposed of.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)